

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 3 (ND)/2016

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017**

**NAME OF THE COMPANY: Ms. Punita Khatter Vs. M/s Explorers Travels & Tours Pvt Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner (s):	Mr. Krishnendu Datta, Ms. Tejaswi Shetty, Mr. Sougat Mishra and Mr. Shantanu Parashar, Advocatess		
	For the Respondent (s):	Mr. Gaurav Mitra, Mr. Vivek Malik and Ms. Rakshita for R-1 Mr. Rakesh Khanna and Mr. Nitin Gupta, Advocates for R 2 to 4.		

**ORDER**

Arguments of the Petitioner part heard.

To come up for further arguments on 10<sup>th</sup> January, 2018.



**(S. K. Mohapatra)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**